

**FRIDAY THE 08<sup>th</sup> DAY OF MAY, 2026 – (AT 03:30 P.M.)**

**THE HON'BLE THE CHIEF JUSTICE**

**AND**

**OTHER HON'BLE JUDGES  
(SITTING IN THE FIRST COURT HALL)**

**FULL COURT FAREWELL**

**TO**

**THE HON'BLE SRI JUSTICE G. RAMAKRISHNA PRASAD  
JUDGE, HIGH COURT OF ANDHRA PRADESH  
ON HIS LORDSHIP DEMITTING THE OFFICE ON ATTAINING  
THE AGE OF SUPERANNUATION**

**ADDRESS BY**

**HON'BLE THE CHIEF JUSTICE  
LEARNED ADDITIONAL SOLICITOR GENERAL  
LEARNED ADVOCATE GENERAL  
LEARNED PRESIDENT, AP HIGH COURT ADVOCATES ASSOCIATION  
LEARNED CHAIRMAN, BAR COUNCIL**

**AND**

**REPLY BY HON'BLE SRI JUSTICE G. RAMAKRISHNA PRASAD**

**\*\*\*\*\***